PUBLIC ANNOUNCEMENT

to the Shareholders of

THE PRATAPPUR SUGAR AND INDUSTRIES LIMITED

Corrigendum to the Public Announcement, which appeared in this Newspaper on September 02, 2005

1. The Offer Price in the offer has been revised from Rs. 56.80 (Rupees Fifty Six & Paise Eighty Only) per equity share to **Rs. 63.50 (Rupees Sixty Three & Paise Fifty Only)** in accordance with regulation 20(4) of SEBI (SAST) Regulation 1997 and the offer price per equity shares should be read as Rs.63.50 instead of Rs. 56.80 which appeared in Public Announcement dated September 02, 2005 in this news paper.
2. The following additional collection center would be accepting the documents of this open offer both in case of shares in physical and dematerialised form from the offer opening date i.e. October 26, 2005 during business hours *(Monday to Friday 10.00 hrs to 17.00 hrs and on Saturday 10.00 hrs to 13.30 hrs)* upto on or before offer closing date i.e. November 14, 2005.

MCS Limited,
72-2A, Hazra Road, Kolkata – 700 029
Contact person: Mr Alok Mukherjee
Tel no : 033-2476 7350 Fax no: 033-2454 1961

The Acquirer, M/s. **Bajaj Hindusthan Limited**, and **its Directors** accept full responsibility for the information contained in this corrigendum to Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Public Announcement will also be available on SEBI's **website at www.sebi.gov.in**

Issued by Manager to the Offer:

Chartered Capital and Investment Limited
301, Camy House, Cawasji Hormusji Street,
Marine Lines, Mumbai – 400 002
Tel: (022) 2200 4271 Fax: (022) 2200 4273
Email: mumbai@charteredcapital.net
Contact Person: **Mr. Deepak Singhvi**
On behalf of the Acquirers

Place : Mumbai
Date : October 19, 2005